

CCP/43/04  
O.A. No. ....

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Notes of the Registry

## ORDER OF THE TRIBUNAL

CCP No.43/04  
in OA 441/03

20.8.04

(1)

Shri M.R.Chandra for the petitioner  
Shri Bhagwan Singh for respondents

This CCP has been filed against the contemner for not complying with the order of the Tribunal passed on 12th March '04 in OA No.441/03.

Learned counsel for respondents in OA No.441/03 has stated that a writ petition No.4849/04 has been filed in the Hon'ble High Court of Madhya Pradesh and the Hon'ble High Court vide order dated 13th August 04 has stayed the proceedings of CCP No.43/04 till further orders.

In view of the orders passed by the Hon'ble High Court, this CCP No.43/04 is not maintainable and is dismissed.

(A.K.Bhatnagar)  
JM(M.P.Singh)  
VC

aa.